ttTHE MINIS TIR OF STAT1 THE MINISTRY OF HOME AFFAIRS (SHRI MDYA CHARAN SHUKLA):

(a) 1967 ... 503 1968 . . . 1579 1969 375^{1}

(b) The number of Pakistani nationals who dM not return on the expiry of their vsas is:

	1957			* ::	Nil
(c)					2
	1969		*11		7
	Gangana	gar			1
	Ajmer		*		1
	Jaipur C	ty	*	4	4
	Chittorg	arh		*	1
	Sikar				2
	Other di	tric	ts		Nil.

BOMB FACTORIES IN CALCUTTA

*71. SHRI .. C. PANDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether itt:ntion of the Government of India iai been drawn ,to a statement made by a Member of the West Bengal A .sembly on March 6, 1970 to the e! ect that thousands of small bomb naking factories have sprung (b) Does not arise. up in (akutta and its suburbs;
- (b) whether he- had also stated that these bombs w re freely being used on the streets of alcutta and that selling of such bombs hud *73. SHRI RAJENDRA PRATAP SINHA: become a lucrative trade; and
- (c) if so, tl) iction taken by the SHRI KRISHAN KANT : Government oi India in this regard?

THE MINIS TLR OF HOME AFFAIRS (SHRI Y B. CHAVAN): (a)

- and (b) Gove nraent have seen press reports to this '.ffect.
- (c) Central jovernment are aware that extremists lave been making bombs at various cen e< in West Bengal from time to time. There is, however, no information at rat the existence of any regular factoi f manufacture of

bombs or other arms. Vigilance has been intensified with a view to initiate appropriate action under the law and several raids have been organised to recover unauthorised arms, ammunition etc. According to information received from the Government of West Bengal, during the period from March 16, 1970, to April 15, 1970 Calcutta Police had recovered 537 bombs, 44 crackers, 814 rounds of ammunition, one rifle, five country-made pipe guns and some other explosive material. 29 persons were arrested in connection with the recoveries. The police are also making efforts to prevent illicit trading in pota-l sium chlorate and other materials used in manufacture of bombs.

NATIONALISATION OF SHIPPING **INDUSTRY**

*72. DR. SALIG RAM:

SHRI KRISHAN KANT:

Will the Minister of PARLIAMENTARY AND SHIPPING AFFAIRS AND TRANSPORT be pleased to state:

- (a) whether Government propose to nationalise the shipping industry; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF PARLIAMENTARY **AFFAIRS** AND SHIPPING TRANSPORT (SHRI K. RAGHURAMAIAH): (a) There is no such proposal under considration at present.

LEGISLATION TO ABOLISH PRIVY PURSES AND PRIVILEGES OF EX-RULERS

SHRI BANKA BEHARY DAS:

SHRI R. P. KHAITAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken a final decision to bring forward legislation for the abolition of privy purses and privileges of ex-rulers; afid
- (b) if so, what are the terminal benefits that have been decided upon in this regard and by when Government propose to introduce the Bill?